

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP. No. ..../199

⑨<sup>U.O.I. & Ors.</sup>

Prahlad and Ors.

Versus.....

Date of Order	Orders
21-7-1997  <i>Re except for T.P. Shrivastava Par 22/7</i>	<p><u>OA No. 19/97 with MA No. 20/97</u></p> <p>Mr. Mukesh Agarwal, counsel for the applicants Heard.</p> <p>The learned counsel for the applicants states that since the applicants have been adjusted by the respondents, the OA has become infructuous. It is, therefore dismissed with no order as to costs.</p> <p>MA No. 20/97 also stands dismissed accordingly.</p> <p><i>D.P. Prakash</i> (Dattan Prakash) Judicial Member</p>